

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/40(KB)2024
IN
C.A.(CAA)/228(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	RAMDOOT BARTER PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]
Ms. Shivani Kedia, Adv.]

Mr. S. Channakeshva, Assistant Director] For the RD (ER), MCA

ORDER

1. Leaned Counsel for the Applicant present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Undertakings have been given against the observations raised by the Regional Director (Eastern Region) MCA and no further objection has been raised.
3. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**